

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5064
ANSWERED ON:10.12.2010
MEDICINES PRESCRIPTION IN CGHS DISPENSARIES
Jaiswal Shri Gorakh Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether medicines prescribed by the Allopathic Specialists and Government Hospitals with remarks on the prescription no substitute to the beneficiaries are being issued alternative medicines by the Central Government Health Scheme (CGHS) Dispensaries;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b) No. However, as a matter of policy, on prescription of specialists, the CGHS dispensaries are required to supply to beneficiaries, as far as possible, medicines of the same formulation and therapeutic values available with them. If such medicines are not available, then only these are indented for procurement from Authorised Local Chemists or through the Medical Stores Depot.
- (c) Does not arise in view of (a) & (b) above.